



Allahabad Bench

CP NO. 19/ALD/2018,
CA NO. 174/ALD/2017, I A No. 213/2018

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.12.2019

NAME OF THE COMPANY: Jaiprakash Associates Ltd. with Jaypee Infrastructure Development Ltd.

SECTION OF THE COMPANIES ACT: 230/232 of Companies Act 2013

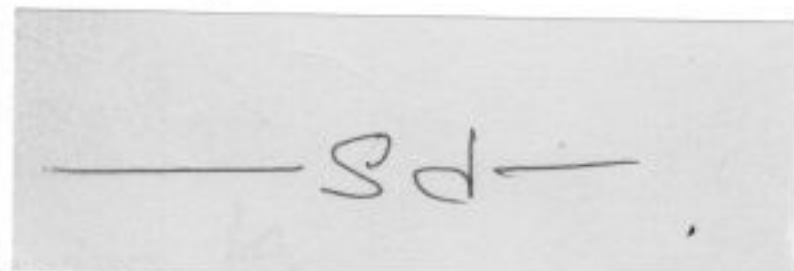
<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	R. P. Agarwal	Sr Adv.	} Applicant CoS	
2.	Abhay Kumar Singh	Adv		
	AMIT SAXENA	Sr. ADV.	} For ICICI Bank Ltd.	
	BISHWAJIT DUBEY	ADV.		
	RAHUL AGARWAL	ADV.		
	ADITYA MARWAH	ADV.		

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Sh. Amit Saxena, Sr. Advocate along with Sh. Bishwajit Dubey, Sh. Rahul Agarwal and Sh. Aditya Marwah, Advocates for the ICICI Bank and Sh. R.P. Agarwal, Sr. Advocate along with Sh. Abhay Kumar Singh, Advocate for the JAL/ Applicant are present.

As jointly prayed, put up on 17th January, 2020 for arguments, by which time both the parties may file the brief synopsis of their arguments.

Dated: 12.12.2019



(JUSTICE RAJESH DAYAL KHARE)
MEMBER (J)